### Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

#### LOK SABHA UNSTARRED QUESTION NO. 3389 TO BE ANSWERED ON 6.12.2016

#### CONSUMER AWARENESS IN KARNATAKA

3389. SHRI B.S. YEDIYURAPPA: SHRI SHARAD TRIPATHI:

# Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले. खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of voluntary consumer organisations functioning in various States of the country particularly in Uttar Pradesh;
- (b) whether the Government has provided assistance to such organisations during the last three years, if so, the details thereof; and
- (c) whether the Government has received some complaints regarding misuse of funds by these organisations during the said period and if so, the details thereof;
- (d) whether the Government of Karnataka has submitted a detailed plan for undertaking Consumer Awareness activities in the State and if so, the details and the salient features thereof; and
- (e) whether the State has sought any financial assistance for the purpose and if so, the details thereof and the response of the Government thereto?

#### **ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री सी. आर. चौधरी)

### THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

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- (a) No such information is maintained by this Department.
- (b) Financial assistance is provided to eligible Voluntary Consumer Organizations (VCO)/Institutions/State Governments from the Consumer Welfare Fund in accordance with the provisions contained in the Consumer Welfare Fund (CWF) Rules, 1992 and Consumer Welfare Fund Guidelines, 2014. A list of VCOs which were provided assistance during the last 3 years along with details of grants provided is enclosed at **Annexure-I**.
- (c) Some complaints have been received, a list of which is enclosed at **Annexure-II**. But no incidence of misappropriation/misuse of funds by any VCO has been established so far.
- (d)&(e) No, Madam. However, this Department has provided financial assistance of Rs.7.50 crore during the year 2013 to the Government of Karnataka as centre's share towards setting up a corpus fund of Rs.10.00 crore in the State, the interest generated from which could be utilized to fund the local agencies/organizations for undertaking consumer welfare activities.

## STATEMENT REFERRED IN REPLY TO PARTS (b) OF LOK SABHA UNSTARRED QUESTION NO.3389 FOR 06.12.2016 REGARDING CONSUMER AWARENESS IN KARNATAKA.

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### GRANTS RELEASED TO VCOS DURING FINANCIAL YEAR 2013-2014 FROM CONSUMER WELFARE FUND

Sl.No.	Name of State	Name of Institution/Organization/VCO's	Grant Released (in Rs.)
1.	Assam	M/s East Zone Sports & Games Development Association, Assam	5,00,000
2.	J&K	M/s Rural Artisans Welfare Society	5,00,000
3.	Karnataka	M/s Mega Rural Development Society	5,00,000
٥.		M/s Raghavendra Trust for Education and Environmental Action for Needs (RTEEAN)	4,50,000
4.	Kerala	Kerala State Civil Supplies Corporation SUPPLYCO, Kochi	
5.	Maharashatra	M/s Bahujan Hitaya Bahujan Sukhaya Bahuuddeshiya Prasarak Mandal Ruddha	5,00,000
J.		M/s Laxmibai Sevabhavi Gram Vikas Mandal	2,00,000
6.	Manipur	M/s Wangjing Woman and Girls Society (WWAGS)	5,00,000
	Nagaland	M/s Ayolta Human Resources Orangking Village	15,00,000
		M/s V.Kikhi Welfare Society	10,00,000
7.		M/s Association for Development of Society	500,000
		Voluntary Organisation in Interest of Consumer Education (VOICE) Society	1,00,000
		M/s Seeking Modern Application for Real Transformation, "Mewat Radio"	10,00,000
		M/s Society for advancement of villagers employment and rehabilitation of all (SAVERA)	25,00,000
		Federation of Indian chambers of Commerce and Industry (FICCI), New Delhi, High (HLG)	15,00,000
8.	Uttar Pradesh	Consumer Coordination Council (CCC), CORE, Noida	10,00,000
		M/s Bundela Gramodyog Seva Sansthan	5,00,000
		Consumer Online Resource & Empowerment, (CORE)	15,00,000
9.	Uttarakhand	M/s Mounda Dhunpur Kalyan Samati	5,00,000

### GRANTS RELEASED TO VCOS DURING FINANCIAL YEAR 2014-2015 FROM CONSUMER WELFARE FUND

Sl.No.	Name of State	Name of Institution/Organization/VCO's	Grant Released (in Rs.)
1	Tamilnadu	CONCERT	40,00,000
2	Guiarat	CERC, Ahmadabad	25,00,000
4	Gujarat	CERC, Ahmadabad	25,00,000
		Council For Fair Business Practices (CFBP), Mumbai	6,00,000
	Maharashtra	HEALIS, Mumbai	75,00,000
3		VOICE	40,00,000
		Consumer Online Foundation	6,00,000
		SAVERA	25,00,000
4	Uttar Pradesh	Consumer Co-ordination Council (CCC), Noida, U.P	25,00,000
4		Consumer Co-ordination Council (CCC), Noida, U.P	3,50,000
5	Uttarakhand	Mounda Dhunpur KalyanSamati, Dehradun	5,00,000

### GRANTS RELEASED TO VCOS DURING FINANCIAL YEAR 2015-2016 FROM CONSUMER WELFARE FUND

Sl. No.	State	Name of Institution/Organization/VCO's	Grant Released (in Rs.)
1.	Bihar	SAVERA, (GSK-Patna), New Delhi	26,10,000
2.	Delhi	Federation of Indian Electronic Commercre & Industry (FIECI), Delhi	2,80,000
3.		CERC (GSK-Ahmedabad), Gujarat	26,10,000
	Gujarat	CERC, Gujarat	20,00,000
		CERC, Gujarat	17,00,000
4.	Karnataka	M/s Karshan Technologies, (GSK)-Bangalore), New Delhi	26,10,000
		Raghavendra Trust, Karnataka	4,50,000
5.	Mahanashatna	Mumbai Grahak Panchayat, Mumbai	60,000
	Maharashatra	Advertising Standards Council of India (ASCI), Mumbai	5,00,000
6.	Manipur	Manipur Women Coordination Council (MWCC), Imphal	5,00,000
7.	Odisha	Nari Mangal Mahila Samity, Odisha	5,00,000
8.	Daiaethan	CUTS, (GSK-Jaipur)	26,10,000
	Rajasthan	CUTS, Jaipur	10,00,000
9.	Tamail Nadu	CONCERT, Chennai	5,00,000
		CONCERT, Chennai	24,04,000
10.	Telangana	NALSAR, Hyderabad	1,00,00,000
11.	Uttar Pradesh	Consumer Coordination Council, U.P. (Project – CORE)	15,00,000
	Ottal Fladesii	Consumer Coordination Council, U.P. (Project – CORE)	2,50,000
12.	West Bengal	Bhavishya, West Bengal (GSK-Kolkata)	26,10,000

# STATEMENT REFERRED IN REPLY TO PARTS (c) OF LOK SABHA UNSTARRED QUESTION NO.3389 FOR 06.12.2016 REGARDING CONSUMER AWARENESS IN KARNATAKA.

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### **Complaints Received Against Some VCOs**

Sl. No.	complainant	Alleged Complaint	Action Taken
1	Sh. Harin Pathak, Member of Parliament(LS) Date: 21.07.2016	Irregularities in functioning of CERC, Ahmedabad.	Nothing adverse was found against CERC.
2	Sh. Harin Pathak, Member of Parliament(LS) Date: 21.07.2016 Forwarded by Shri Parshottam Rupala	Irregularities in functioning of CERC, Ahmedabad.	Nothing adverse was found against CERC.
3.	Shri Nitin Saxena 12.09.2015	VOICE Society, National Consumer Helpline, Consumer Online Foundation, Consumer Co-ordination Council etc.	
4.	Krishan Kumar Bajaj Dated: 22.07.2016	Irregularities in functioning of CERC, Ahmedabad.	Nothing adverse was found against CERC.